

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00140/2019**

Jabalpur, this Tuesday, the 16<sup>th</sup> day of April, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**

Sushila Bai, Wd/o Late Shri Bharat Bhagchand, Aged about 56 years R/o H.No.76 Ward No.13, Malona Charkheda Tehsil Harda District Harda (M.P.) 461331 **-Applicant**

(By Advocate –**Shri Amardeep Gupta**)

**V e r s u s**

1. Union of India Through it's General Manager, West Central Railway Indira Market Jabalpur (M.P.) 482001

2. Divisional Railway Manager (Personnel) Bhopal Division, Habibganj Railway Station Bhopal (M.P.) 462001

**-Respondents**

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (Oral)**

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to approach the department for redressal of grievances of the applicant.

**2.** Prayer allowed.

**3.** Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Navin Tandon)**  
**Administrative Member**